

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION(CRL.) NO. 326 OF 2020  
WITH  
INTERLOCUTORY APPLICATION NO. 131968 OF 2020  
(Application for directions)  
AND  
REVIEW PETITION(CRL.) NO. 328 OF 2020  
IN  
SUO MOTU CONTEMPT (CRL.) NO. 1 OF 2020

IN RE: PRASHANT BHUSHAN

...CONTEMNOR

Date : 16-12-2020 These petitions were circulated today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE KRISHNA MURARI

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UPON perusing papers the Court made the following  
O R D E R

For the reasons mentioned in the application (I.A. No. 131968 of 2020) and in the interest of justice, the same is allowed in terms of prayer (I).

List the Review Petitions (Nos. 326 and 328 of 2020 respectively), after the disposal of the Writ Petition (C) No. 1053 of 2020.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)